

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/04/2017 AT 10.30 AM

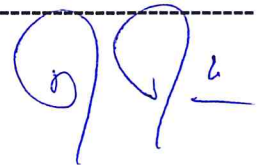
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/78/2016
NAME OF THE PETITIONER(S) : Mr. Ramanathan Nagendran & Another
NAME OF THE RESPONDENT(S) : M/s. Text 'N' Graphics Pvt Ltd
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P. NAGENDRAN

COUNSEL FOR
RESPONDENTS



ORDER

Counsel for petitioner absent. Shri P Nagendran, counsel for respondents present and stated that the settlement of talks are in progress and prayed time for reporting the final outcome of the same. He also stated that counsel for petitioner had informed him that he could not attend the Bench today due to personal inconvenience. Time extended at request. Put up on 23.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)